

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 841 OF 2002

STATE OF H.P.

Appellant (s)

VERSUS

SURESH KUMAR @ DC

Respondent(s)

Date: 21/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE DR. JUSTICE B.S. CHAUHAN
(VACATION BENCH)

For Appellant(s) Mr. Naresh Kumar Sharma, Adv.

For Respondent(s) Mr. Rajeev Kumar Bansal, Adv.
Mr. Sanjeev Bansal, Adv.
Mr. Akshai K. Ghai, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. Naresh Kumar Sharma, learned counsel appearing for the
appellant commenced arguments at 12-55 p.m. and concluded at 2-25 p.m.
Thereafter, Mr. Rajeev Kumar Bansal, learned counsel appearing for the
respondent made his submissions up to 2-30 p.m.

Hearing concluded.

Judgment reserved.

(S. Thapar)
PS to Registrar

(Phoolan Wati Arora)
Court Master